

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**No.L-1/44/2010-CERC**

**Coram**

1. Dr. Pramod Deo, Chairperson
2. Shri S.Jayaraman, Member
3. Shri V.S.Verma, Member
4. Shri M.Deena Dayalan, Member

**DATE OF ORDER: 31.8.2012**

**In the matter of**

Nomination of National Load Despatch Centre as Implementing Agency.

**And  
In the matter of**

National Load Despatch Centre, New Delhi

**Respondent**

**ORDER**

The Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 (hereinafter referred to as "Sharing Regulations") were notified on 15.6.2010 and come into force with effect from 1.7.2011.

2. Regulation 2 (1) (n) of Sharing Regulations defines "Implementing Agency" as under:

*'(n) 'Implementing Agency (IA)' shall mean the agency designated by the Commission to undertake the estimation of allocation of transmission charges and transmission losses at various nodes/zones for*

*the Application period along with other functions as per Chapter-4, Chapter-5, Chapter-6, Chapter-7 and Chapter-8 of these regulations".*

3. As per proviso to Regulation 18 (1) of Sharing Regulations, National Load Despatch Centre (NLDC) shall be the Implementing Agency, for the first two years of the notification of the Sharing Regulations. Since the period of two years from the date of notification has expired on 15.6.2012, there is a requirement to designate an agency as the Implementing Agency in accordance with Regulation 2 (1) (m) of the Sharing Regulations.

4. In exercise of power under Regulation 2 (1) (m) of Sharing Regulations, we direct that NLDC shall be designated as the Implementing Agency and discharge all functions entrusted to Implementing Agency under the Sharing Regulations and in accordance with the orders/directions issued by the Commission from time to time for a further period of two years i.e. up to 15.6.2014.

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**(M.DEENA DAYALAN)**  
**MEMBER**

**(V.S.VERMA)**  
**MEMBER**

**(S.JAYARAMAN)**  
**MEMBER**

**(Dr. PRAMOD DEO)**  
**CHAIRPERSON**